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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA) NO. 258/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M.

Name of the Company		Tinnevelly Tuticorin Investments Ltd		
Under Section		230		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Messir Bhutena 3 Adv for applicant - Es

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ORDER

Ld. Lawyer on behalf of the petitioner(s) as also intervenor are present.

Ld. Lawyer appearing on behalf of the intervenor submitted that a number of proceedings are pending against the applicant in various courts which are suppressed in the application hence opposing to the admission.

It is directed that the intervenor may file certified copies of all the proceedings, if any, pending before any other court so as to substantiate the contention.

Fixed on 10.08.2017.

MANORAMA KUMARI MEMBER(J)